

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

CHENNAI BENCH

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 28.09.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02.00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No.97/2021	Manmohan Singh Jain Vs State Bank of India & Anr	Aalok Jagga R Swarnavel R Ramkumar	Vipin Warriar R1 S. Sathyanarayanan R2

For Clarification/Order Reserved Matter

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp. App (AT)(CH)(Ins) No.37/2021	Employees Provident Fund Organization Hyderabad Vs Bhrugesh Amin & 2 others	M.S. Viswanathan Krishna Dath M	Ananth Merathia R1 Y. Suryanarayana R2 Rahul Balaji R3

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH)(Ins) No. 192/2021	Telangan State Southern Power Distribution Co Ltd, Hyderabad V Nethi Mallikarjyna Shetty RP of Techtron Poly Lenses Limited & anr	Pooja Chopda	Shabber Ahmed R2
4.	Comp App (AT)(CH)(Ins) No. 148/2021	Haldia Petro Chemicals Ltd Vs Sairamesh Kanuparthi IRP of Coastal Oil and Gas Infrastructure P Ltd & 4 ors WITH	Raj Jhabakh Preethi Mohan Ranjana	Namitha Mathews -R1 S. Sathish – R2 & R3 R. Uma Suthan – R4 & R5
5.	Comp App (AT)(CH) No. 26/2021	Sairamesh Kanuparthi RP of Coastal Oil & Gas Infrastructure P Ltd V V Mahesh. Liquidator of Nagarjuna Oil Corporation Ltd & 26 Others WITH	Algo Legal	S. Sathish -R1 Raj Jhabakh -R2 Uma Sudan R10, R14 & R16 Ramanamoorthy R25
6.	Comp App (AT)(CH)(Ins) No. 168/2021	V. Mahesh Liquidator of Nagarjuna Oil Corporation Limited V Sai Ramesh Kanuparthi IRP of Coastal Oil and Gas Infrastructure P Limited WITH	K. Satish	Pulkit Malhotra -R1 Raj Jhabakh -R2 R. Uma Sudan R4 & R5
7.	Comp App (AT)(CH)(Ins) No. 169/2021	Metal India & 11 ors V V Mahesh Liquidator of Nagarjuna Oil Corporation Ltd	Kairav Trivedi	S. Sathish

For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	TA No. 44/2021 (Comp App (AT)(Ins) No. 328/2020)	Vinod Kothari V State Bank of India & Anr	Kartik Malhotra Santhanam Swaminadhan S. R. Rajagopalan Ms. Preethi Arasu	Rajiv Roy Rachit Ranjan Avrojyoti Chatterjee Ms Jayashree Saha – R1 Vikram Hegde Shantanu Lakhotia- R2
9.	TA No. 49/2021 (Comp App (AT) (Ins) No. 688/2020)	Udhyaraj Patwardan RP for Ind Bharath Energy (Utkal) Ltd V Tata Capital Financial Service Ltd & 10 Ors	Satendra K Rai Abhjeet Sinha Niraj Kumar Pravar Mishra	Vatsala Rai Durga Manda R1 Saratha Sakdev Ramakant Rai Shivkrit Rai Mehak Suri R2

10.	TA No. 28/2021 (Comp App (AT) (Ins) No. 739/2020	Avasarala Venkateshwar Rao V Servomax India P Ltd & 7 Ors	Rajesh Bohra	Mummaneni Vazra Lakshmi R1 & R2
11.	TA No. 9/2021 (Comp App (AT) (Ins) No. 813/2020)	Logwell Logistics and Aviation Services (OPC) P Ltd V Velankani Electronics P Limited	Ms. Madhurika Ray Uddaym Mukherjee	Ajay Kumar M
12.	TA No. 50/2021 (Comp App (AT) (Ins) No 215/2020)	Innova Home Buyers Neyveli Association V P Dot G Construction P Ltd & 3 Ors	Shabnam Banu Sushil Sarayu	Ayush Gupta Praveen R -R1 Anannya R2 Kinshuk Chaterjee R3 Sumit Roy R4

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2. Website: www.nclat.nic.in

For Assistance,

1.Asst.Registrar - PH No. : 044-2888 0500
CELL : 9444687246

2.Court Officer - PH No. : 044-2888 0450
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By the order of Hon'ble Acting Chairperson

(Chennai Bench)